

DIVISION BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/25(KB)2016  
IA(COMPANIES.ACT)/55(KB)2024, COMP.APPL/865(KB)2018  
COMP.APPL/107(KB)2017, COMP.APPL/107(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>SAJAN KUMAR BHAGAT HUF &amp; ANR VS UCIC PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conference/physically)**

Mr. Shaunak Mitra, Adv. ] For Petitioner  
Ms. Joveria Sabba, Adv.  
Mr. K. Saraf, Adv.

Mr. Rohit Kumar Keshri, Adv. ] For Respondent Nos. 1, 5 & 11  
Mr. Ankit chaurasia, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Prayer for interim order will considered on the next date of hearing. In the meantime, pleadings be completed in this IAs.
3. List this matter on **30.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**